

compensation should be given to their families or one person from each family should be given job. Four days have passed and no announcement has been made by the Minister of Home Affairs in this regard. Similarly some jewellers of my Constituency went to Brazil for business purposes and were made hostages there. The Government of India has neither taken any action to get them released nor made any other arrangements.

Mr. Deputy Speaker, Sir, I request the Government of India that reasonable compensation should be given to the families of the deceased or job to one member of each family should be provided and their wives and children should be provided security....(Interruptions)

SHRI MEHBOOB ZAHEDI (Katwa) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government, through you towards a very serious and sensitive incident. Last month on July 10, communal violence took place in Panipat and the Government took no action. Buffalo's meat comes to Panipat from Uttar Pradesh which is not against the law but people of B.J.P. and Shiv Sena stopped the Jeep carrying the meat and took it to the police Station saying that it was beef. When the jeep was taken to the veterinary doctor for checking, he certified that it was not beef rather it was buffalo's meat.

[English]

MR. DEPUTY SPEAKER : Please, be brief.

[Translation]

SHRI MEHBOOB ZAHEDI : Mr. Deputy Speaker, Sir, then people started shouting in the Sabzi Mandi area, started arousing people and thereby started fighting. Muslims were beaten inside their houses and at their shops. Four persons were injured including Hindu. The D.S.P., Shri Maheshwar Prasad has tortured the people so much. A meeting was conducted with D.S.P. but no decision was taken. You know Panipat is a very big industrial area where a large number of Muslims are working and number of the Hindus is also not less. Besides, they propagate that no one can eat Goat's meat and hen etc. This is not illegal. About the Buffalo's meat they are propagating...

[English]

MR. DEPUTY SPEAKER : Please, do not repeat anything.

[Translation]

SHRI MEHBOOB ZAHEDI : I would like to submit to the Government that talks should be held with the Government of Haryana in this regard because the affected people are poor Hindu and Muslim labourers and it is a question of their bread. Thank you.

[English]

SHRI DWARAKA NATH DAS (Karimganj) : Mr. Deputy-Speaker, Sir, erosion of the River Barak and

Kusiara in my constituency, Karimganj, Assam is awful. As regards protection of Panchgram area in Hailakandi District, from erosion of the River Barak, a scheme is under execution by the Government of Assam since 1990 at an estimated cost of Rs. 58.25 lakh.

The scheme is scheduled for completion during the Eighth Five Year Plan, but till date nothing substantial has been done. The same is the case with Badarpur Rail Town and several villages down to it. Further, erosion of the river Kusiara at Karimganj town of Karimganj district is dangerous because areas like Char Bazar and Dry Fish Market could be washed away by Kusiara at any moment during monsoon. I personally visited the spots and witnessed the miserable plight of about fifteen thousand people living on the bank of the aforesaid river.

So, I urge upon the Ministry of Water Resources, Government of India, to take immediate steps to check the erosion of these rivers and thereby save hundreds of families and their day to day earnings.

SHRI RAMESH CHENNITHALA (Kottayam) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government to a very important issue which is the cause of worry for a large number of people residing in Delhi. There are reports in newspapers that some unscrupulous dairy owners are producing synthetic milk and supplying it through the DMS. According to the reports these dairy owners are mixing soap lather and certain other chemicals and make synthetic milk which looks exactly like the real milk. This synthetic milk is a dangerous thing which causes cancer and other fatal disease. The most serious thing is that there is no proper check either on the manufacture of milk or on the supply done through the milk schemes.

After the reports appeared in the press, two authentic reports from the authorities have come. The report about the synthetic milk has created panic among the people in Delhi. So, I would request the Government to conduct an enquiry immediately about these press reports and to punish the guilty. The Government should also assure the public about the matter immediately, so that this panic can be removed from the minds of the people.

The Food Minister is sitting here. I think he would reply to this. This is a very serious issue which appeared in different newspapers in Delhi. All the children as well as other people who are taking milk are very much worried about this. People are scared also. So, I would request the Government to take appropriate steps and inform the people of Delhi about them.

[Translation]

SHRI BANWARI LAL PUROHIT (Nagpur) : Mr. Deputy Speaker, Sir, earlier, Nagpur city was the capital of C.P. and Bar. The Governor used to live there. Subsequently, Madhya Pradesh came into existence.

Nagpur city was the capital of old Madhya Pradesh. After that, in 1956, Nagpur, alongwith 9 districts of Vidarbha, was clubbed with the Maharashtra. There were only eight districts at that time but now their number is nine. In the areas which remained in Madhya Pradesh there were some small villages around which there used to be grazing lands. These grazing lands were recorded as Jhudpi Jungle and they were transferred to forest Department. Now the areas which remained in Madhya Pradesh are not Jhudpi jungles, it was transferred to Revenue Department. The situation is that from 1956 to till date the whole area has come under Jhudpi-jungle. It is very interesting that the Chief Minister's bungalow, many habitations and even the High Court is situated in Jhudpi jungle. But now permission is not being given to any project there. The entire process of development is withheld. Due to this the execution work of irrigation schemes, road or construction schemes have not been taken up there and for the last 25 years, eight districts of Vidarbha have become the most backward districts of Maharashtra. Many Chief Ministers of Maharashtra have held meetings several times with the Central Government and Forest Department and besides this, all the Members of the Lok Sabha held meetings there and raised the issue here also but the people of Vidarbha have not got justice so far. I would like to submit to the hon'ble Prime Minister that he should convene a meeting with the Chief Minister of Maharashtra and all the Members of Parliament of Vidarbha and do away with this kind of injustice. In Jhudpi-jungle, there is no tree no bushes. It is a bogus Jhudpi-jungle. Such kind of injustice should be stopped and it should be transferred to Revenue. This is my only humble request...*(Interruptions)*

SHRI RAJESH RANJAN ALIAS PAPPU YADAV (Purnea) Mr. Deputy Speaker, Sir, I would like to say something about my Lok Sabha constituency, Purnea. Two-three days back, in my constituency, in the village Koshikpur, Nandgaon and 25 villages of Biasi Dagarwa region and almost in the 3 villages of Rupoli region, many houses including multi-storey buildings were washed away by floods within a week. The entire Kiskipur village had been cut off and washed away. I made several requests to the Government and to the District Collector but the District Collector continued to ignore my requests. I made several requests to the Government to make arrangement atleast for resettlement of those people. But the Government is not bothered about it. The District Collector and officers are also not concerned about those people. 25 villages of Biasi and Dagarwa region have been inundated but no relief work has so far been started. About ten lakh persons commute from the bus stand of the city to which we belong. The entire bus stand is inundated and the filth of the whole city has accumulated in it. Water is flowing on the roads but nobody is bothered about it and the entire Administration there...*(Interruptions)*

MR. DEPUTY SPEAKER : Yadav ji, you are discussing flood situation.

SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Sir, I feel very sad because the public is on the road and nobody bothers about them. No official like B.D.O., C.O. or other from the Block went there to take stock of the situation. I would like to request the hon'ble Deputy Speaker to conduct an inquiry in this regard on his level and on behalf of the House and arrangements may be made to provide compensation to those villages which have been cut off from the rest of the area ...*(Interruptions)*

MR. DEPUTY SPEAKER : I will give chance to everybody one by one.

(Interruptions)

MR. DEPUTY SPEAKER : Let him speak, yes, everybody will be given an opportunity to speak.

SHRI RADHA MOHAN SINGH (Motihari) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government to such an issue which relates to the farmers of Champaran district situated on the Indo-Nepal border. Champaran is such a region of the country where sugarcane is produced in the largest quantity and the farmers are also in the largest number there. Moreover, the quantity of sugar extracted from the sugarcane produced by the farmers of Champaran is the largest in the country. Sir, most of the farmers in Champaran produce sugarcane crop but two sugar mills, Chakia and Chanpatia are lying closed there which are under the Ministry of the Government of India. Crores of rupees of thousands of labourers and lakhs of farmers are outstanding against these mills. Members of many families of labourers have died of starvation and many families of the farmers are ruining but the Government is not paying any attention towards it. These sugar mills have permanent property and sugar is also lying closed inside them. Therefore, I would like to request, through you, the Ministry of Textiles that the outstanding amount of farmers and labourers to the tune of crores of rupees which is pending for the last four years, may be paid to them by disposing of the sugar in stock of the mills. An outstanding amount of Rs. 80 crore may be paid to the sugarcane producers and labourers by disposing of the permanent property of the mills like hundreds of acres of land and rose wood trees worth lakhs of rupees. Mr. Deputy Speaker, Sir, the Government should, in consultation with the Ministry of Textiles, resolve the problem of the farmers.

[English]

SHRI ISWAR PRASANNA HAZARIKA (Tezpur) : Sir, a serious situation has arisen in Assam. As a result of deteriorating Law and Order Position and in the face of threats from extremist outfits, Japanese firm of consultants had withdrawn suddenly about one and a half months back from Kathalgure Gas Based Thermal Power Project of NEEPCO located in Upper Assam. This has plunged